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CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH

AT HYDERABAD

R.A.No.80/98 in O.A. 795/97

, this the 11<sup>th</sup> day of February, 1999.

CORAM

HON'BLE MR R. RANGARAJAN, ADMINISTRATIVE MEMBER

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

1. Union of India rep. by its Secretary, Postal Department, New Delhi.
2. The Director General (Postal), C.G.O. Complex, New Delhi.
3. The Chief Postmaster General, A.P. Circle, Hyderabad.
4. The Postmaster General, Visakhapatnam Region, Visakhapatnam.
5. The Superintendent of Rail Mail Service, RMS 'V' Division, Visakhapatnam.

Review Applicants/Respondents

By Advocate Mr K. Bhaskara Rao, Addl.C.G.S.C.

Vs.

1. Prabhakar Das, Sorting Assistant, RMS V Divn, Visakhapatnam.
2. K. Appanna, -do-
3. S. Satyanarayana Murthy, -do-
4. Goka Gnana Sunder Singh, -do-
5. A.V. Ramanna, -do-
6. K. Nagamani, -d-
7. P. Mary, -d-
8. N.V. Ramanamma, -do-
9. Y. Usha Rani, -d-
10. K. Udaya Bhaskari, -do-
11. K.N. Kashyap, -d-
12. A. Visweswara Rao, -d-
13. K. Vijayakumar, -do-
14. C. Ganapathi Rao, -d-
15. A. Suresh Kumar, -d-

(Contd.. p/2)



16.	S. Vimala, Working as	Sorting Assistant, RMS	Divn, Visakhapatnam.
17.	R.J. Madhusudhana Rao,	Sorting Assistant, RMS	V Division, Visakhapatnam.
18.	J.V. Narayana Rao,	-do-	
19.	M. Gopalakrishna,	-do-	
20.	S. Malleswara Rao,	-do-	
21.	D. Suryanarayana Murthy,	-do-	
22.	K. Chandra Rao,	-do-	
23.	B. Venkateswarlu,	-do-	
24.	P. Varaprasad,	-do-	
25.	Kona Satyanarayana,	-do-	
26.	B. Indukumar,	-do-	
27.	V. Ravi Babu,	-do-	
28.	N. Suryanarayana Murthy,	-do-	
29.	M.V. Satyalatha,	-do-	
30.	V.V. Suryanarayananamma,	-do-	
31.	Rajaram,	-do-	
32.	M. Pratab Singh,	-do-	
33.	V. Murali,	-do-	
34.	I.P. Vanitha,	-do-	
35.	A. Krishna Rao,	-do-	
36.	Y. Visalakshi,	-do-	
37.	P.V. Ramanna,	-do-	
38.	P. Simhachalam Naidu,	-do-	
39.	M. Nagasivanarayana,	-do-	
40.	K. Kamaraju,	-do-	
41.	M. Sheshagiri Rao,	-do-	
42.	K. Malathi,	-do-	
43.	S.V. Subrahmanyam,	-do-	
44.	S.V.S Sarma,	-do-	
45.	K. Srinivasa Rao,	-do-	
46.	Uriti Prabhakara Rao,	-do-	
47.	Agooru Veerabrahman,	-do-	
48.	S. Surya Rama Rao,	-do-	

.. Respondents/Applicants

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CAT 100

CP 99

OA 79597

Calligraphy



File No

N. Sander New

Caravat for Bellan

Prepared

16/12

ORDER

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

Since the Miscellaneous applications to condone the delay in representing the R.A. after curing defects and to condone the delay in filing the review application are dismissed, this review application is only to be dismissed.

2. There are 48 applicants and 5 respondents in this O.A. The 5 respondents are the review applicants. The 33rd applicant in the O.A. is A. Murali. The 33rd respondent shown in this R.A. is V. Murali and not A. Murali. As the review application is filed by the respondents in the O.A., all the applicants in the O.A. should have been brought in the party array as respondents. Since the 33rd applicant in the O.A. is not brought in the party array of respondents in this R.A., this R.A. is defective and liable to be dismissed.
3. That apart, the ground stated for reviewing the order is that there is a subsequent ruling of the Apex Court.
4. The Tribunal cannot review its order on merits merely because it has to come to a different conclusion on further consideration. It is no ground for review that the order proceeds on an incorrect exposition of law or on a ruling which has been subsequently modified or reversed or that the law has been laid down differently in a later decision. On this ground also, the review application is liable to be dismissed.
5. Accordingly, the review application is dismissed.

Dated the 11<sup>th</sup> day of February, 1999.

मानित प्रति  
CERTIFIED TRUE COPY

मानित

C.L.

मा.

RA 80/98 in OA 79/99

19-2-99

4-3-99

मानित  
Officer

मानित  
The Tribunal

मानित  
BY DEEPT. BAG. M. H.

Signature